

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-OCW-88-2020.**

M/s Suvam Rajaram Bandekar ... Applicant.

Versus

State of Goa & anr. ... Respondents.

Shri S. Henriques, Advocate for the Applicant.

Shri Balkrishna Sardessai, Advocate for the Respondents.

**Coram : Nutan D. Sardessai. J.**

**Dated :07<sup>th</sup> August, 2020**

P.C.:

Issue notice to the respondent nos.1, 2 and 3 and also to the proposed party.

2. Shri B. Sardessai, learned Advocate submits that he has instructions to appear on behalf of the respondent no.4(h). He submits that the proposed party who is sought to be added has already transferred the matter to another Mamlatdar and in view thereof, the present application is rendered infructuous.

3. In any event, Shri S. Henriques, learned Advocate to take appropriate instructions in the matter.
  
4. Stands over on 14.08.2020.

**Nutan D. Sardesai, J.**

MF/-